Centre to monitor the content telecast by private satellite TV channels so as to observe any violation of the Programme and Advertising Codes. The Ministry has also set up an Inter-Ministerial Committee to consider the cases of violation and recommend appropriate course of action as per the said Act.

Also, the Indian Broadcasting Foundation and News Broadcasters Association, representative bodies of private broadcasters of non-news and news satellite TV channels, have set up Broadcast Content Complaints Council (BCCC) and News Broadcasting Standards Authority (NBSA) to consider content related complaints in case of private non-news and news channels respectively, as part of their self-regulation mechanism.

(c) to (d) The guidelines for uplinking and downlinking of private satellite TV channels provide, *inter-alia*, that the TV channels shall comply with the Programme and Advertising Codes prescribed under the Cable Television Networks (Regulation) Act, 1995 and the Rules framed thereunder.

Children's film complex in Assam

2858. SHRIMATI NAZNIN FARUQUE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government has received any proposal from the Assam Government to set up/construct a children's film complex in the State;
 - (b) if so, the details thereof;
- (c) whether Government intends to consider the said proposal and the proposal is likely to be cleared; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): (a) No, Sir.

(b) to (d) Does not arise in view of (a) above.

PILs in Supreme Court

2859. SHRI SHANTA KUMAR: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of PILs admitted in Supreme Court during 2010-11;
- (b) in how many PILs strictures were passed against Government's functioning; and
- (c) how many PILs, out of these were related to black money and corruption issue?

THE MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHEED): (a) to (c) Information is being collected and will be laid on the Table of the House.